

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfers & postings are hereby made in official exigency **with immediate effect:-**

Sl. NO.	Name of Sr. PA/PA	From	To
1.	Ms. Anjali Chadha W/o Sh. Rohit Chadha EC : 3434	PA in the court of Ms. Madhu Jain, Principal District & Sessions Judge, South-East, Saket Courts, New Delhi.	PA in the Court of Ms. Renu Bhatnagar, Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
2.	Sh. Tilak Raj Bhatia EC : 3246	Sr. PA in the Office of Ld. Principal District & Sessions Judge, South-East, Saket Courts, New Delhi.	Sr. PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.
3.	Ms. Reena Sehgal W/o Sh. Kamal Sehgal EC : 3304	Sr. PA in the Court of Ms. Renu Bhatnagar, Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.	Sr. PA in the Court of Ms. Shail Jain, Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
4.	Sh. Vikas Kumar S/o Sh. Anil Kumar EC- 79415867	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	PA in the Office Pool, South-East District, Saket Courts, New Delhi.
5.	Sh. Gaurav Singh Chandawat S/o Sh. Madan Singh Chandawat	PA in the Office Pool, East District, Karkardooma Courts, Delhi.	PA in the Office Pool, South-East District, Saket Courts, New Delhi.
6.	Sh. Kamal Kumar S/o Sh. Amar Nath EC: 3042	PS in the Office of Principal Judge (HQs), Family Court, South-West, Dwarka, New Delhi.  (In diverted Capacity)	PA in the Court of Ms. Seema Maini, Principal District & Sessions Judge, North District, Rohini, Delhi
7.	Sh. Ram Janma Prasad EC : 3356	Sr. PA in the court of Sh. Rakesh Kumar Singh, ASJ-05, South District, Saket Courts, New Delhi.	Sr. PA in the Office Pool, North District, Rohini Courts, Delhi.
8.	Ms. Shruti Pathak, D/o Sh. Jamwant Pathak EC : 14513146	Sr. PA in the court of Ms Preeti, MM (Mahila Court)-01, North District, Rohini Courts, Delhi.	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
9.	Sh. Vikas Dass S/o Late Sh. Patrick Virender Dass	PA in the court of Sh. Vinod Joshi, MM-5, North District, Rohini Courts, Delhi	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
10.	Ms. Ekta Kumari W/o Sh Rohit Prasad EC : 41180245	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Rakesh Kumar Singh, ASJ-05, South District, Saket Courts, New Delhi.
11.	Sh. Jitendra Kumar Srivastav S/o Sh Virendra Kumar Srivastav	PA in the court of Sh. Nishat Bangarh , MM (NI Act)-2, South-East District, Saket Courts, New Delhi.	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.

12.	Ms. Swati Jain W/o Sh. Mohit Gupta EC : 41840798	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.
13.	Ms. Manjusha W/o Sh Rahul Bhatia	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Anurag Chhabra, Civil Judge-03, Central District, Tis Hazari Courts, Delhi.
14.	Ms. Meena Bisht D/o Sh. Chandan Singh EC : 3063	PA in the Court of Sh. Anurag Chhabra, Civil Judge-03, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
15.	Sh. Sucha Singh S/o Sh. Hazara Singh EC : 3474	PA in the court of Sh. Arun Kumar Garg, ADJ-05, Central District, Tis Hazari Court, Delhi.	PA in the court of Office Pool, Central District, Tis Hazari Courts, Delhi.
16.	Sh. Krishan Deo Singh S/o Sh. Bhola Singh	Sr. PA in the court of Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the court of Sh. Arun Kumar Garg, ADJ-05, Central District, Tis Hazari Court, Delhi.
17.	Sh. Dheeraj S/o Sh. Gaya Prasad EC : 3416	PA in the court of Sh. Raj Kumar Singh, MM (NI Act), Digital Court-03, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, South-East District, Saket Courts, New Delhi.
18.	Sh. Purshottam Kumar EC : 3541	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Raj Kumar Singh, MM (NI Act), Digital Court-03, Central District, Tis Hazari Courts, Delhi.

**Note:-**

1. All the above-mentioned Sr.PA/PA are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.

2. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

**NAROTTAM KAUSHAL** Digitally signed by  
NAROTTAM KAUSHAL  
Date: 2023.06.09  
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(NAROTTAM KAUSHAL)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No. 47790-890 /Admn-I/P & T/HQs/2023

Dated, Delhi the 09 JUN 2023

**Copy forwarded for information and necessary action to: -**

1. The Ld. Principal District & Sessions Judges, East/Shahdara/North/South/South-East/New Delhi, Delhi/New Delhi.
2. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
3. The Ld. Officer In-charges, Accounts Branch, Central/East/Shahdara/North/South/South-East/New Delhi, Delhi/New Delhi.
4. The Personal Office of the undersigned.

5. The Sr. A.O (J) / A.O.(J) Admn. Branch, Central/ East/Shahdara/North/South/South-East/New Delhi, Delhi/New Delhi.
6. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Centra District, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi.

*(Encl. 1)*

**NAROTTAM** Digitally signed by  
**KAUSHAL** NAROTTAM KAUSHAL  
Date: 2023.06.09  
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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

*[Signature]*